

**HIGH COURT OF DELHI: NEW DELHI  
SHERSHAH ROAD, NEW DELHI-110503**

No.            /DHC/GAZ.IIB/G-8/SC/2025

OUT-AT-ONCE  
Dated :

From:

The Registrar General,  
High Court of Delhi,  
New Delhi.

To,

The Principal District & Sessions Judge,  
New Delhi District,  
Patiala House Courts,  
New Delhi.

**Sub.: Appointment of Ms.Padma Ladol, DJS, presently posted as Judicial Magistrate First Class-04, Patiala House Courts, New Delhi, as Assistant Registrar (Research)-cum-Assistant Fellow in the Supreme Court of India, on deputation basis.**

Sir,

I am directed to say that Hon'ble the Acting Chief Justice has been pleased to spare the services of Ms.Padma Ladol, DJS, presently posted as Judicial Magistrate First Class-04, Patiala House Courts, New Delhi, to enable her to join the post of Assistant Registrar (Research)-cum-Assistant Fellow in the Supreme Court of India on deputation basis w.e.f. 22.01.2025 till 31.05.2025.

I am, therefore, directed to request you to kindly relieve Ms.Padma Ladol, DJS, so as to enable her to join the aforesaid post in the Supreme Court of India on deputation basis w.e.f. 22.01.2025.

Yours sincerely,

*sd/-*  
(Shankar Singh)  
Joint Registrar (Gaz.IIB)  
for Registrar General

Endst. No. 250-252 DHC/GAZ.IIB/G-8/SC/2025

Dated : 14/01/2025

Copy forwarded for information and necessary action to:-

1. Ms.Aparna Ajitsaria, Registrar (HR/A-I), Supreme Court of India, New Delhi.
2. The Principal District & Sessions Judge (Hqrs.), Tis Hazari Courts, New Delhi.
3. The Joint Registrar (Gazette-IIA), Delhi High Court, New Delhi.

*21/21*  
(Rakesh Kumar)  
Deputy Registrar (Gaz.IIB)

15d

**Urgent:appointment of Ms.Padma Ladol, DJS, as Assistant Registrar (Research)-cum- Assistant Fellow in the Supreme Court of India, on deputation basis.**

**SG** Sandeep Gazette II <aojgazette2.dhc@nic.in>  
Tue, 14 Jan 2025 11:36:08 AM +0530  
To "PDJ Office HQ" <pdj-central@delhi.courts.nic.in>

Sir,

Please find enclosed herewith this Court's letter dated 14.01.2025 regarding appointment of Ms.Padma Ladol, DJS, Judicial Magistrate First Class-04, Patiala House Courts, New Delhi as Assistant Registrar (Research)-cum-Assistant Fellow in the Supreme Court of India, on deputation basis.

With Regards

Sandeep Kumar  
Administrative Officer (Judl.)  
Gazette-IIB Branch  
Delhi High Court

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI.**

No. F.5 (2)/2025/2918-2942

Dated, Delhi the

Sub:- Appointment of Ms. Padma Ladol, DJS presently posted as Judicial Magistrate First Class-04, Patiala House Courts, New Delhi as Assistant Registrar( Research)-cum-Assistant Fellow in the Supreme Court of India on deputation basis.

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2. The Administrative Civil Judge, (Central), Tis Hazari, Courts, Delhi.
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5. The P.S. to Ld. Principal District & Sessions Judge(HQs), Room No. 302-A, Tis Hazari Courts, Delhi.
6. The Reader to Ld. Principal District & Sessions Judge(HQs), Tis Hazari Courts, Delhi.
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( Mukesh Kumar Gupta )

District Judge ( Commercial Court)-07/  
Officer In-charge, Judicial Branch (Central)  
For Principal District & Sessions Judge (HQs)

Delhi